

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 1st March, 2019

**THE MATTERS FIXED FOR HEARING BEFORE COURT NO. 2 ON 01.03.2019
WILL NOW BE TAKEN-UP FOR HEARING ON THE DATES AS MENTIONED
BELOW :**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES AT SR. NO.1 & 2 WILL BE TAKEN-UP ON 06.03.2019 FOR HEARING			
1.	Appeal No. 78/2018 (M.A. No. 816/2018 & M.A. No. 817/2018) WITH	Laxmi Chouhan Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF Mr. Atul Jha, Adv. for R-2 Ms. Maninder Acharya, ASG with Mr. Vishal Bhatnagar, Advs. for R-4 Ms. Yogmaya Agnihotri, Adv. for CECB
2.	Appeal No. 79/2018 (M.A. No. 821/2018 & M.A. No. 822/2018)	Laxmi Chouhan Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF
CASES AT SR. NO.3 & 4 WILL BE TAKEN-UP ON 08.03.2019 FOR HEARING			
3.	Appeal No. 54/2018 (M.A. No.541/2018)	H. P. Ranjanna Vs. Union of India & Ors.	Ms. Kanika Agnihotri, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Devraj Ashok, Adv. for State of Karnataka Mr. Darpan K. M., Adv. for R-5 Mr. Venancio D'Costa & Mr. Divij Kumar, Advs. for R-11 & 12
4.	Execution Application No. 03/2019 IN Original Application No. 194/2016	Divesh Bhutani Vs. Union of India & Ors.	Mr. Sunil Mund, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana
CASES AT SR. NO.5 TO 11 WILL BE TAKEN-UP ON 11.03.2019 FOR HEARING			
5.	Original Application No. 58/2013 (M.A No. 898/2013, M.A. No. 922/2017 & M.A. No. 329/2018) WITH	Sonya Ghosh Vs. Govt. of NCT of Delhi & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant Mr. Sanjay Dewan, Adv. for R – 1 & 2 Mr. Vivek Kr. Tandon, Adv. for R-3, 5 & 8 Mr. Rajiv Bansal, Sr. Adv. for DDA Mr. Azhar Alam, Adv. for R-4 Mr. Balendu Shekhar, Adv. for MoEF & CC Mr. A. K. Prasad, Adv. for CPWD Mr. Parag Tripathi, Sr. Adv. Mr. B.K. Sood, Adv. Mr. Mohit Arora, Adv. for NBCC Mr. D. Rajeshwar Rao, Adv. for Delhi Police Mr. Ajay Jain, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB Mr. Aditya Gupta, Adv. for BSES Mr. Parvinder Chauhan, Adv. for DUSIB

6.	Original Application No.116/2015 (M.A.No.327/2015 & M.A.No.589/2015) WITH	Prof. Imtiaz Ahmed & Ors. Vs. State of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for the Applicant Mr. Sanjay Dewan, Adv. for R-1 & 3 Mr. S.K Sharma, Adv. for R-5 Mr. Ajay Jain, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB
7.	Original Application No. 144/2015 WITH	Sh. Jaipal Singh Vs. Lt. Governor, Delhi & Ors.	Ms. Vandana Sehgal, Adv. for the Applicant Mr. Balendu Shekhar, Adv. for MoEF & CC Mr. Sanjay Dewan, Adv. for R-2 Ms. Sakshi Popli, Adv. for DJB Mr. Rajiv Bansal, Adv. for DDA Mr. Divis Kumar, Adv. for BSES Mr. Sanjana Saddy, Adv. for R-9 Mr. Parvinder Chauhan, Adv. for DUSIB Mr. Ajay Jain, Adv. for GNCTD Mr. Arav Kapoor, Adv. for BSES Mr. Manish Srivastava, Adv. for R-9 Mr. Pankaj Sharma, Adv.
8.	M.A.No.258/2015 IN Original Application No. 10/2014	Pavit Singh Vs. The State of NCT Of Delhi & Ors	Mr. Ritwick Dutta & Mr. Rahul Choudhury, Adv. for the Applicant Mr. Ajay Jain, Adv. for GNCTD Mr. Mukul Singh, Adv. for MoEF Mr. Ashwani Kumar Dubey, Adv. Mr. Rajesh Kumar, Adv. Ms. Puja Kalra, Adv. for SDMC Mr. Rajiv Bansal, Sr. Adv. for DDA
9.	Original Application No. 418/2015 (M.A. No. 968/2015, M.A. No. 1224/2015 & I.A. No. 03/2019)	Ferozpur Welfare Society (Regd.) Vs. State of Haryana & Ors.	Ms. Preeti Singh & Mr. Gagandeep Sharma, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 8 & 10 Mr. Raj Kumar, Adv. for CPCB Mr. Shivesh P. Singh, Adv. for R-11,14,21&23 Mr. Utkarsh Sharma, Adv. Mr. S. N. Gupta, Adv. for R-12 Mr. Ajay Jain, Adv. for R-13 Ms. Tanvi Sharma, Adv. for R-18 Mr. Pintu Jain, Adv. for R-19 Mr. Parveen Gupta, Adv. for R-21 Mr. Vivek K. Tondon, Adv. for R-25 to 29 Mr. Aamir Khan, Adv. (LC) Mr. D. K. Mishra, Adv. Mr. A. K. Prasad, Adv. for CGWA
10.	Original Application No. 556/2015 (M.A. No. 958/2016)	Fatehlal Vs. State of Rajasthan & Ors.	Mr. Rishabh Sanchet, Padma Priya & Manu Chaturvedi, Adv. for Applicant Dr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for State of Rajasthan & RSPCB Mr. Nikhil Singhvi, Adv. for R-6 Mr. Rahul Pandey, Adv. Dr. Abhishek Atrey, Adv. for MoEF
11.	Original Application No. 370/2018	Gaurav Kumar Bansal Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1,2 & 11 Mr. Krishna Kumar Singh, Adv. for R-3 Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Rahul Verma, AAG for R-4 to 9 Mr. Vikrant Pachnanda, Adv. for R-10 Mr. Ankit Verma, Adv. for State of UP Mr. Pragyan Pradip Sharma, Adv. for R-21

CASES AT SR. NO.12 TO 14 WILL BE TAKEN-UP ON 27.03.2019 FOR HEARING

12.	Original Application No. 626/2016 (M.A. No. 1672/2018 & I.A. No. 05/2019)	Chandar Prakash Budakoti Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Ms. Deep Shikha Bharati, Adv. for MoEF Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Mr. Raj Panjwani, Sr. Adv. with Mr. Vineet Malik, Adv. for R-4 & 5 Mr. Pinaki Misra, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for R-7 to 9 Mr. Varun Thakur, Adv. for NMCG
13.	Original Application No. 340/2017	Varun Sheokand & Anr. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 4 Mr. Krishna Mohan Menon, Adv. for R-5 to 23, 26 to 31 & 33 to 35 Mr. Manoranjan Sharma, Adv. for R-14 Mr. Vikas Negi, Adv. for R-20 Mr. Mohak Bhadana, Adv. for R-24 & 25 Mr. Jeeva Prakash, Adv. for R-32 Mr. Dhruv Pal, Adv. for MoEF Mr. V. K. Shukla, Adv. for State of MP Mr. A. K. Prasad, Adv. for CGSC
14.	Original Application No. 419/2017	Devender Kumar & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Mr. V. C. Shukla, Nitesh Ranjan & Piyush Singh, Advs. for Applicant Mr. Jhum Jhum Sarkar, Adv. for R-1 Mr. Rajesh K. Singh, Adv. for MoEF Mr. Sanjay Kumar, Adv. for R-5 to 16 Dr. Sandeep Singh, Adv. for State of UP Mr. J. J. Sarkar, Adv. for NOIDA Mr. I. K. Kapila, Adv.

CASES AT SR. NO.15 TO 19 WILL BE TAKEN-UP ON 29.03.2019 FOR HEARING

15.	Execution Application No. 54/2018 IN O. A. No. 110/2018 (Earlier O.A.No.45/2016(WZ))	Bombay Environment Action Group Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Dhruv Pal, Adv. for MoEF Mr. Balendu Shekhar, Adv. for State of Maharashtra Ms. Anshula Grover, Adv. for R-3 Mr. Mukesh Verma, Adv. for R-5 Mr. Ajay Gadeganonkar, Adv. for R-7
16.	Original Application No. 171/2018 (M.A. No. 1013/2018) (Earlier O.A. No. 11/2018 (EZ))	R. Sreedhar Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Keshav Mohan, Adv. for MoEF Mr. Neeraj K. Gupta, Adv. for R-2 Ms. Madheemila Bhattacharjee, Adv. Mr. Avijit Roy, Adv. for Assam PCB Mr. Shuvodeep Roy, Adv. for State of Assam Mr. Anil Shrivastav, Adv. for State of Arunachal Pradesh
17.	Original Application No. 334/2018	Rajesh Kumar Vs. State of Himachal Pradesh & Ors.	Mr. Aditya Dhawan, Adv. for Applicant Mr. Manish Kumar, Adv. for R-1 to 3 & 11 Mr. Rajendra Kumar, Adv. for R-4 to 9 Mr. Divya Prakash Pande, Adv. for HPSPCB

18.	Original Application No. 212/2018 (M.A. No. 617/2018 & M.A. No. 618/2018)	Ajay Dubey Vs. State of Jharkhand & Ors.	Mr. R. R. Dubey, Adv. for Applicant Ms. Priyanka Sinha, Adv. for R-1, 3 & 5 Mr. Thakur Sumit, Adv. for R-2 Mr. Satish Kumar, Adv. for CPCB Mr. Kumar Anurag Singh, Adv. for Jharkhand State PCB Mr. Dhruv Mehta, Sr. Adv. with Mr. Ninad Laud, Adv. for R-6 Mr. Anjuman Tripathy, Adv. Mr. Vishwajit Singh, Adv. for GNN
19.	Original Application No. 377/2018 (M.A. No. 863/2018)	Ayush Garg Vs. State of Himachal Pradesh & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Manish Kumar, Adv. for State of Himachal Pradesh Mr. Divya Prakash Pande, Adv. for HPSPCB Mr. P. Naresh & Mr. Dhruv Gupta, Adv. for R-3 Mr. Venkatesh, Adv. for R-5

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